

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 70/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	State Bank of India - Network Industries Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBEY ADV.
2. GAUTAM KOMAR RAY ADV.

Respondent

[Signature]
1.2.2018.

1. Poonam Keswani², Advocate
for INDIALAW, LLP
2. Neha Negar Alam, Advocate
for Indialaw, LLP

[Signature]
Applicant 01/02/18

[Signature]
11/2/18

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel appearing for the Corporate Debtor prays for time for filing reply. Prayer is allowed. Reply be filed within seven days with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within seven days with a copy in advance to the opposite party.

List on 21.02.2018.

[Signature]
(Jinan K.R.)
Member (Judicial)

[Signature]
(V.P. Singh)
Member (Judicial)